NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 267/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Skyark Infrastrure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Ms. Recma Jain, PCS

Mr. Manish Raj, Company Prosecutor, ROC

ORDER

Mr. Manish Raj appearing on behalf of the ROC accepts notice. He prays for some time to file his reply. To come up on 23rd January, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)